

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

18

O.A.NO.1392/92

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member (A)

New Delhi, this the 29th day of August, 1997

Sh. Chet Ram
s/o Sh. Tulsi Ram
r/o Rly. Qr. No.G-1/A
Railway Colony
Tughlakabad
NEW DELHI.

... Applicant

(None)

Vs.

Union of India service
to be effected through
General Manager
Northern Railway
Baroda House
NEW DELHI.

Chief Signal Inspector
Northern Railway
Nizamuddin
NEW DELHI.

.... Respondents

(By Shri R.L.Dhawan, Advocate)

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

We note that none had appeared on 28.8.1997.

Today also none has appeared on behalf of the applicant
even on ^{the} second call. In view of the above, the OA
is dismissed for default and non-prosecution.

R. K. Ahooja
(R.K.AHOOJA)
MEMBER(A)

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

/rao/

29-8-97
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